

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:2628

ANSWERED ON:06.02.2014

CONSTRUCTION OF TOILETS

Dhruvanarayana Shri R. ;Rao Shri Nama Nageswara;Siricilla Shri Rajaiah

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether any study has been conducted to ensure that toilets constructed in villages are supplied water in order to make them functional;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the organisations which have been entrusted with the responsibility of cleanliness and maintenance of these toilets;
- (d) whether there is any proposal to institutionalise the integration of water supply with sanitation in each habitation;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor; and
- (g) the funds allocated, released and spent for construction of toilets during the 11th and 12th Plan period, year/State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) to (f) The government is fully aware of the fact that availability of water is an important factor for better use of sanitation facilities created. Therefore, under Nirmal Bharat Abhiyan (NBA), conjoint approach to water and sanitation has been adopted. Priority in construction of Individual household latrines is given to GPs where all habitations have access to water, particularly to Gram Panchayats having functional piped water supply. Such a priority is a part of the Annual Implementation Plan (AIP) prepared each year by the States under the NBA.

As per NBA Guidelines, the maintenance expenses of Individual household latrines have to be met by the households. The maintenance cost of Community Sanitary Complex has to be met by the PRIs through appropriate mechanisms like user charges etc. The departments concerned have to provide adequate funds for maintenance of School/Anganwadi toilets. Any other specific funds made available by the state government to the PRIs/districts can also be utilized for maintenance of the Community Sanitary Complexes/School toilets/Anganwadi toilets.

(g) Since Nirmal Bharat Abhiyan(NBA) is demand driven scheme, hence no annual State-wise allocation is made, however the central share released and spent under the Total sanitation Campaign (TSC)/NBA, during the 11th and 12th Plan period, year/State-wise is at Annexure.